

[श्री बड़े]

एर जो स्टॉफ होता है वह वस्तुओं के स्टॉक के ऊपर नहीं है, कीमतों के अनुसार वहाँ पर स्टॉफ रखा जाता है। मतलब कि यह बतलाया जाता है कि वहाँ पर इतने का माल है। जैसे मान लिया जाये कि वहाँ पर १०,००० १० का माल है तो यह नहीं बतलाया जाता कि वहाँ इतनी दरियाँ हैं, इतने कम्बल हैं, इतनी बूसरी चीजें हैं। इस तरह के घोटाले चल रहे हैं कि जैसे कोई माल ५० ६० का है, उसके २५ ६० बतला दिये। इसी तरह से मैं समझता हूँ कि ३० ६० के माल के ५० ६० बता दिये जाते होंगे और इस तरह से हिसाब बराबर कर के बतला दिया जाता होगा। तो मैं समझना हूँ कि जहाँ जहाँ खादी और सामोद्योग भवन हैं वहाँ वहाँ कम से कम इस का ध्यान रखना चाहिए। इंडस्ट्री मंत्री इस काम में जनता की गाड़ी कमाई का पैसा क्यों लगाते हैं। मेरा खयाल है कि इस काम में १३ करोड़ या १७ करोड़—मुझे ठीक याद नहीं—भ्रष्टाचार लगाया गया है। जब डेक्सटाइल मिल्स से, पावर लूम से और हेंड लूम से काफी कचड़ा निकल रहा है, तो स्वतंत्रता संग्राम के इस अवशेष को क्यों कायम रखा जाता है। और अगर इसको कायम रखा ही जाता है तो इसमें सब को लिया जाये, केवल उन लोगों को इसमें न लिया जाये जो कि चुनाव आदि में आप का काम करते हैं।

अंत में मेरा यह निवेदन है कि आपको अपनी प्राइसिंग पालिसी को ठीक से निश्चित करना चाहिए और इस बात का ध्यान रखना चाहिए कि अमेरिकन और ब्रिटिश कंपीटल से कितना कोलेबोरेशन किया जाये। कहीं ऐसा न हो कि जिस प्रकार से ईस्ट इंडिया कंपनी तराजू ले कर आयी थी और हमारे ऊपर हावी हो गयी, उसी तरह फिर यह ब्रिटिश और अमेरिकन कंपीटल हमारे ऊपर हावी हो जाये। हम को अपना निजी कंपीटल ज्यादा से ज्यादा बनाना चाहिए।

15.00 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-NINTH REPORT

Shri Hem Raj (Kangra): Sir, I beg to move:

"That this House agrees with the Thirty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 1st April, 1964."

श्री सिद्धेश्वर प्रसाद (नालंदा) :
उपध्यक्ष महोदय, मेरा प्रस्ताव है कि डा० सिधवी के प्रस्ताव में एक घंटा और बढ़ा दिया जाये।

Mr. Deputy-Speaker: We will first adopt this report and when we take up that resolution we will see.

Shri U. M. Trivedi (Mandsaur): Sir, I have one suggestion to make about this report. I do not know how this thing gets manipulated. Bills which have been moved in the beginning of 1962 sometimes reach a higher level and sometimes they come down. I have moved a Constitution (Amendment) Bill. That was eighth in number and then it came down to thirty-seventh. How this number comes to be changed, I am not able to understand. I would like to know what is the procedure that is followed.

Mr. Deputy-Speaker: In the first place, this report refers to resolutions.

Shri U. M. Trivedi: I thought you said that it refers to Bills.

Mr. Deputy-Speaker: I am sorry, it refers to resolutions. As regards Bills, I have already requested the hon. Member to bring it to my notice. I do not know what Bill he is referring to. If he brings it to my notice I will look into it, as Chairman of the Committee.

Now, the question is:

"That this House agrees with the Thirty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 1st April, 1964."

The motion was adopted.

15.03 hrs.

RESOLUTION Re: MINORITIES IN EAST PAKISTAN—Contd.

Mr. Deputy-Speaker: The House will now take up further discussion of the following resolution moved by Shri Tridib Kumar Chaudhuri on the 20th March, 1964:—

"This House is of opinion that in view of the continuing insecurity of the life, property and honour of the minority communities living in the eastern wing of Pakistan and general denial of all democratic rights of the people in that part of Pakistan, the Government of India should, in addition to removing all restrictions on the migration of people belonging to the minority communities from East Pakistan to the Indian Union, also take steps to raise the issue of the democratic and human rights of the minorities in the forum of the United Nations under appropriate articles of the U.N. Charter."

One hour and six minutes are left. How long will the hon. Minister take for his reply?

The Minister without portfolio (Shri Lal Bahadur Shastri): Not more than half an hour.

Shri N. C. Chatterjee (Burdwan): Mr. Deputy-Speaker, Sir, it is high time that the Government of India should change its policy of hesitation or vacillation. We should take up the cause of our propaganda machinery being strengthened seriously. It should give up its defensive attitude. I was with the hon. Minister without

portfolio the other day discussing certain affairs in connection with Bengal, and I told him that I was very happy to inform him that the Indian branch of the International Commission of Jurists has passed a resolution and they have agreed to appoint an international commission or to approach the International Commission of Jurists at Geneva for the purpose of appointing a commission of international jurists in order to probe the extent of casualties and other torture and persecution of the minorities—Hindus, Buddhists and Christians—in East Pakistan.

I am very happy that Shri Setalwad and my colleagues have accepted it. I hope the International Commission of Jurists will accede to our request and the commission will be working in the near future.

That day Shri Shastri told me that President Aref was taken by the Pakistan Government to Jhikargacha camp and he was shown the miserable condition of the Indian Muslim refugees who, they said, were driven out from India, and he was so moved, so much perturbed that he almost came to tears and made a donation of Rs. 50,000 out of his own pocket for the purpose of helping the poor refugees driven out from India owing to India's cruel policy towards the minorities. I am very happy to inform you and this House that this is a Pakistani game. They have played a hoax on President Aref. I have been to the Jhikargacha. I was touring the Indo-Pakistan border for some days last week. I was there on Monday and Tuesday. The people from Jhikargacha came and told me that they have played a fraud on President Aref. What happened was this. Some Muslims had been brought from Chittagong after Chittagong had been badly affected by cyclone, floods and epidemics. There was no place for them and therefore they had been brought from Chittagong to Jhikargacha. President Aref was taken there and he was shown the Chittagong Muslims as the persecuted, tortured minorities from India who